

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [SOHANGIRI METALS AND ALLOYS PRIVATE LIMITED]

1	Name Of Corporate Person	SOHANGIRI METALS AND ALLOYS PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	02/04/1996
3	Authority Under Which Corporate Person Is Incorporated / Registered	REGISTRAR OF COMPANIES -AHMEDABAD
4	Corporate Identity Number/Limited Liability Identification Number Of Corporate Person	U27100GJ1996PTC029210
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	PLOT NO 215/1 GIDC PHASE-II NR DARED JAMNAGAR GJ 361005
6	Liquidation Commencement Date Of Corporate Person	15 TH DAY OF DECEMBER, 2020
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	BHUPENDRA SINGH NARAYAN SINGH RAJPUT 309, ATMA HOUSE, OPP. OLD RBI, ASHRAM ROAD, AHMEDABAD-380009 CABSRAJPUT309@GMAIL.COM 9426014155 IBBI/IPA-001/IP-P00397/2017-18/10715
8	Last Date For Submission Of Claims	14 TH DAY OF JANUARY, 2021

Notice is hereby given that the **SOHANGIRI METALS AND ALLOYS PRIVATE LIMITED** has commenced voluntary liquidation on **15TH DAY OF DECEMBER, 2020**.

The stakeholders of **SOHANGIRI METALS AND ALLOYS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **14TH DAY OF JANUARY, 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator:

Bhupendra Singh Narayan Singh Rajput
Insolvency Professional

Reg. No: IBBI/IPA-001/IP-P00397/2017-18/10715



DATE: DECEMBER 15, 2020

PLACE: AHMEDABAD